

(b) Yes, Sir.

(c) Yes, Sir.

(d) Question does not arise in view of (a) above.

[Translation]

Construction of Houses in Vasant Kunj

8883. SHRI RAM RATAN RAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of houses proposed to be constructed by the DDA in Vasant Kunj, New Delhi;

(b) the number of houses constructed so far and the number of houses already allotted;

(c) the number of houses allotted to persons belonging to Scheduled Castes/Scheduled Tribes so far and the number of houses yet to be allotted;

(d) the total number of MIG and HIG flats constructed by the DDA under different schemes, separately the number of flats allotted so far and the total number of flats that remain to be allotted; and

(e) the total number of flats allotted to the persons belonging to Scheduled Castes/Scheduled Tribes, separately?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Forming of Castless Societies

8884. SHRI RAM SWARUP RAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of Group Housing Societies registered with the DDA for the allotment of land;

(b) whether Government had issued certain instructions to the DDA during 1988 for forming castless societies including 15 per cent members from Scheduled Castes/Scheduled Tribes;

(c) if so, the details of instructions issued and whether the DDA has started implementing these instructions;

(d) whether the DDA has passed any resolution in this regard; and

(e) if so, the details of the resolution?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) 1420 Cooperative Group Housing Societies have been registered with the Registrar of Cooperative Societies since 1982 for allotment of land. Cooperative Group Housing Societies have been sponsored by the Registrar of Cooperative Societies to DDA for allotment of land.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

[English]

Approval of DCI for Import and Marketing of Homeopathic Medicines

8885. SHRI MEWA SINGH GILL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether for marketing of a combination of homoeopathic medicines manufac-